

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA– HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 27.05.2024 After Court –I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/150/9/2023
NAME OF THE COMPANY	Varcas Automobiles Pvt Ltd
NAME OF THE PETITIONER(S)	Cygni Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Varcas Automobiles Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mrs. Sarvani Desiraju for the Operational Creditor.
Ld. Counsel Mr. Rama Rao for the Corporate Debtor.

Respondent has not yet filed the counter. Last opportunity is granted to file counter. Otherwise, the right to file counter will be forfeited. **Matter is adjourned to 12.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)